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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

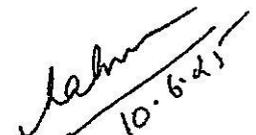
No. 17527-176/1  
/Circulation/Genl./West/THC/2025

Dated, Delhi the 11/6/25

**Sub.:- Notification regarding removal/suspension of Advocate.**

Forwarded copy of Endorsement Letter No. 35253-35383/Genl./Misc./Circulation/2025 Dated 05.06.2025 received along with its enclosures i.e. copy of Letter No. 1234/G-7/Genl.-I/DHC Dated 31.05.2025 Bearing Diary No. 597/B Dated 03.06.2025 of Hon'ble High Court of Delhi and copy of Notification Bearing Ref. No. 784/2025 Dated 15.05.2025 of Honorary Secretary, Bihar State Bar Council, Bar Council Bhawan, East of Patna High Court, Patna – 800001 and copy of Notification Bearing Ref. No. 727/2025 Dated 08.05.2025 of Honorary Secretary, Bihar State Bar Council, Bar Council Bhawan, East of Patna High Court, Patna – 800001, on the subject cited above, from Mr. Anuj Agarwal, Ld. Officer Incharge, General Branch, (C)/Ld. Additional Sessions Judge (Spl. FTC) – 02, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Endorsement Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
10.6.25  
(Mahima Rai Singh)

Principal District & Sessions Judge (Officiating),  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**

339  
9/6/25

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. ~~35253~~ 35283 /Genl./Misc./Circulation/2025

Dated, Delhi the 9<sup>th</sup> JUN 2025

Sub:- Notification regarding removal/suspension of Advocates. .

Forwarded a copies of the letter bearing Ref. No. 1234/G-7/Genl-I./DHC dated 31/05/2025, this office letter bearing diary No. 597/B dated 03/06/2025 alongwith copy of the notifications/letters Ref No(s). 784/2025 dated 15/05/2025 and 727/2025 dated 08.05.2025 received from the Secretary Bihar State Bar Council, Patna, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(ANUJ AGARWAL)

Officer In-Charge, General Branch, (C),  
Additional Session Judge(Spl.FTC)-02,  
Tis Hazari Courts Delhi.

Encl. As above

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**HIGH COURT OF DELHI : NEW DELHI**

**(GENL.-ADMN.-I BRANCH)**

No. 1234 /G-7/Genl.-I/DHC

Dated: 31/05/25

To

The Principal District & Sessions Judge (HQ),  
Tis Hazari Courts,  
Delhi.



Sub: Notifications regarding removal/suspension of Advocates.

Sir,

I am directed to forward herewith a copy of Notifications/letters bearing Ref. No(s).  
784/2025 dated 15.05.2025 and 727/2025 dated 08.05.2025, received from the Secretary,  
Bihar State Bar Council, Patna, on the above subject, with a request to circulate the same to  
all the Principal District & Sessions Judges, Delhi/New Delhi, for information and necessary  
action.

Encl.: as above.

Yours faithfully,

Assistant Registrar (J)  
For Registrar General

*OJC (Gen. Br.)*

*H. D. [Signature] (M.C.)*  
*03/06/25*



# Bihar State Bar Council

Prafull Chandra Dwivedi  
Secretary

Bar Council Bhawan  
East of Patna High Court  
Patna - 800 001  
Ph.: 0612-2505583  
Email: bsbcpatna@gmail.com

Ref. ....784/2025

Date ...15.05.2025

## NOTIFICATION PROFESSIONAL MISCONDUCT

**NAWAL KISHOR SAH, ADVOCATE, JAMUI**  
**(En. No. 5838/1999 Dated 20.07.1999).**

It is hereby notified for general information that Shri Nawal Kishor Sah, Advocate, Jamui (Bihar), Son of Shri Ishwar Prasad Sah who was enrolled as an Advocate by the Bihar State Bar Council on 20.07.1999 vide Enrolment No. 5838/1999, has been **Suspended** from practicing as an Advocate as per Resolution No. 99/2025 dated 11.05.2025 of General Body of Bihar State Bar Council. Thus Shri Nawal Kishor Sah, Advocate, Jamui is suspended from practicing as an Advocate in any Court or before any authority or person in India with immediate effect.

*Prafull Chandra Dwivedi*  
15.5.25  
Secretary

Bihar State Bar Council, Patna.

Memo No. BSBC 784 /2025, Dated- 15.05.2025.

Copy forwarded to:-

1. Secretary, Bar Council of India, New Delhi.
2. The Registrar, Supreme Court of India, New Delhi.
3. All the members of Bihar State Bar Council.
4. The Registrars of all the High Courts in India.
5. The Secretary of all the State Bar Councils in India.
6. The Registrar, Central Administrative Tribunal, Patna.
7. The Registrar, State Tribunals in Patna.
8. The Secretary, all the Associations in Bihar.
9. All the Districts and Sessions Judge of Bihar with a request to communicate this notification to all the judicial officers under their jurisdiction.
10. The Secretary, Legal Aid, Patna.
11. The Advocate General, Bihar, Patna.
12. The Law Secretary, Government of Bihar, Patna.
13. The Income Tax Commissioner, Patna.
14. The Sales Tax Commissioner, Patna.
15. All the Collectors of the State of Bihar.
16. The Director, Consolidation, Bihar, Patna.
17. Parties Concerned.

GENERAL RECEIPT High Court of Delhi 19 MAY 2025 Receipt No. 2490
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GENERAL BRANCH  
Diary 508  
Date 20/5/25

*Prafull Chandra Dwivedi*  
15.5.25  
(Prafull Chandra Dwivedi)  
Secretary

Bihar State Bar Council, Patna



# Bihar State Bar Council

Prafull Chandra Dwivedi  
Secretary

Bar Council Bhawan  
East of Patna High Court  
Patna - 800 001  
Ph.: 0612-2505583  
Email: bsbcpatna@gmail.com

Ref. 727/2025

Date 08.05.2025

## NOTIFICATION PROFESSIONAL MISCONDUCT

### UDAY PRAKASH SRIVASTAVA, ADVOCATE, BETTIAH (En. No. 214/1991 Dated 29.01.1991).

It is hereby notified for general information that Shri Uday Prakash Srivastava, Son of Shri Sharda Prasad Srivastava, Advocate, Bettiah (Bihar), who was enrolled as an Advocate by the Bihar State Bar Council on 29.01.1991 vide Enrolment No. 214/1991, has been **Suspended** from practicing as an Advocate as per Resolution No. 82/2025 dated 25.04.2025 of General Body of Bihar State Bar Council. Thus Shri Uday Prakash Srivastava, Advocate, Bettiah is suspended from practicing as an Advocate in any Court or before any authority or person in India with immediate effect.

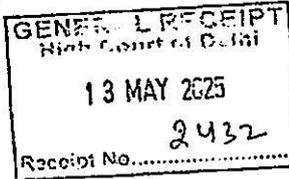
*Prafull Chandra Dwivedi*  
Secretary  
8.5.25

Bihar State Bar Council, Patna.

Memo No. BSBC 727 /2025, Dated- 08.05.2025.

Copy forwarded to:-

1. Secretary, Bar Council of India, New Delhi.
2. The Registrar, Supreme Court of India, New Delhi.
3. All the members of Bihar State Bar Council.
4. The Registrars of all the High Courts in India.
5. The Secretary of all the State Bar Councils in India.
6. The Registrar, Central Administrative Tribunal, Patna.
7. The Registrar, State Tribunals in Patna.
8. The Secretary, all the Associations in Bihar.
9. All the Districts and Sessions Judge of Bihar with a request to communicate this notification to all the judicial officers under their jurisdiction.
10. The Secretary, Legal Aid, Patna.
11. The Advocate General, Bihar, Patna.
12. The Law Secretary, Government of Bihar, Patna.
13. The Income Tax Commissioner, Patna.
14. The Sales Tax Commissioner, Patna.
15. All the Collectors of the State of Bihar.
16. The Director, Consolidation, Bihar, Patna.
17. Parties Concerned.



GENERAL BRANCH  
Diary No. 828  
Date 14/05/25

*Prafull Chandra Dwivedi*  
8.5.25

(Prafull Chandra Dwivedi)  
Secretary  
Bihar State Bar Council, Patna